

Breakdown in Bhojodih Washery Plant

6850. SHRI A. K. ROY: Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether he is aware that frequent breakdown in Bhojodih Washery Plant has caused heavy fall in production; and

(b) if so, the details about these breakdown, loss caused thereby and the reasons for the frequent breakdown?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). Bhojodih Washery was not affected by breakdowns. In April—June, 1980, it worked at 91 per cent of the designed capacity.

Disposal of Molasses by Sugar Factories

6851. SHRI MOHAN LAL PATEL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) what are the various modes of use of molasses from the sugar factories;

(b) whether it is a fact that due to lack of demand of molasses, sugar factories are forced to destroy molasses and as such incurring losses;

(c) if so, what steps Government have taken or proposes to take in the matter;

(d) whether it is a fact that Government had sanctioned export quotas of molasses to various parties during 1st April, 1977 to 31st December, 1979;

(e) if so, the names and details thereof including the sanctioned quotas to each one of them and the

quantity and amount of molasses exported by them; and

(f) the foreign exchange earned therefrom?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL):

(a) Sugar factory molasses are primarily used for the manufacture of alcohol, yeast and a number of chemicals. They are also used for the manufacture of cattle feed.

(b) No reports have been received regarding destruction of molasses by any sugar factory due to lack of demand.

(c) Does not arise.

(d) and (f). During the period 1-4-1977 to 31-12-1979 export of molasses through the State Trading Corporation of India Ltd. was allowed only on the specific recommendations of the Department of Chemicals and Fertilisers except for a brief period from 29-11-1978 to 31-3-1979 when the export of molasses was brought under Open General Licence (OGL) and exports could be affected on the production of a clearance certificate issued by the State Commissioner of Excise of the State concerned to the Government that the product to be exported had been produced in the State. The details of the export of molasses made by the State Trading Corporation of India Limited are as follows:—

Year	Quantity in tonnes	Value in Rs. lakhs
1977-78	21407	62
1978-79	163337	691
1979 (upto, 31-12-1979)	363204	2179